

**बड़हरवा आदिवासी क्षेत्र में काम कर रहे टेलीफोन
एक्सचेंज की क्षमता में वृद्धि**

3126. श्री ज्ञान रंजन: क्या संचार मंत्री यह बताने की
कृपा करेंगे कि:

(क) क्या यह सच है कि बिहार-बंगाल सीमा पर
बड़हरवा आदिवासी क्षेत्र में काम कर रहा 200 लाइनों
का एक्सचेंज जनता की जरूरतों को पूरा नहीं कर पा रहा
है और वे लोग अब भी टेलीफोन की प्रतीक्षा सूची में हैं;

(ख) यदि हां, तो क्या इस टेलीफोन एक्सचेंज को
500 टेलीफोन लाइनें चलाने की क्षमता रखने वाले
एक्सचेंज में बदलने का कोई प्रस्ताव है;

(ग) यदि हां, तो यह काम कब तक पूरा कर लिया
जाएगा; और

(घ) क्या सरकार ने इस एक्सचेंज को एस टी डी
सुविधा से जोड़ने का कोई कार्यक्रम बनाया है और इसके
लिए माइक्रोवेव ऑप्टिकल फाइबर प्रणाली कब तक
स्थापित किए जाने की संभावना है?

(संचार मंत्री) श्री बेनी प्रसाद वर्मा: (क) से (ग)
आज तक की स्थिति के अनुसार बड़हरवा आदिवासी
क्षेत्र (न कि बड़हरवा, क्योंकि इस नाम का आदिवासी
क्षेत्र न तो बिहार में है और न ही पश्चिम बंगाल में है) में
काम कर रहे टेलीफोन एक्सचेंज में प्रतीक्षा-सूची "शून्य"
है। वर्ष 1996-97 के दौरान विद्यमान एक्सचेंज के स्थान
पर 512 पी सी-डॉट एस बी एम एक्सचेंज स्थापित करने
का प्रस्ताव है।

(घ) बड़हरवा के लिए ओपन वायर कैरियर प्रणाली
पर एस टी डी सुविधा पहले ही प्रदान कर दी गई है।
तथापि, 1997-98 तक माइक्रोवेव/ऑप्टिकल फाइबर
प्रणाली चालू कर दिए जाने का प्रस्ताव है।

**Present status of Ganga Barrage at
Kanpur**

3127. SHRI BHUPINDER SINGH
MANN: Will the Minister of WATER
RESOURCES be pleased to state:

(a) the present status of Ganga barrage at
Kanpur; and

(b) the Implementation of relief/
compensation package if they granted to
villagers whose lands have been acquired?

THE MINISTER OF WATER RE-
SOURCES (SHRI JANESHWAR MISHRA):

(a) Due to accute shortage of drinking water in
Kanpur City and urgency of taking up such
schemes the Planning Commission during
1993-94 approved Central Support of Rs. 100
crores as loan to Government of U.P. over a
period of 3-4 years on 50 : 50 matching basis
between Central and the State Government for
construction of Ganga Barrage at Kanpur. The
Scheme could not take off for want of
counterpart funding by the State Government.

Recently a detailed Project Report namely
"Integrated Project for Ganga Barrage and
Water Supply to Kanpur City through
Barrage" has been received in the Deptt. of
Urban Development, Ministry of Urban
Affairs & Employment from the State
Government of U.P.

(b) The information is being collected and
will be laid on the table of the House.

Indian Prisoners of War in Pakistani Jail

3128. SHRI OP. KOHLI:

SHRI SATISH PRADHAN:

Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

(a) whether Government are aware that as
many as 40 defence personnel captured by
Pakistan during 1971 Indo-Pak Conflict
(Bangladesh War) are still in the custody of
Pakistan and languishing in its jails;

(b) if so, the steps Government have taken
so far to get them released;

(c) the Pakistan Government's response
thereto and the further steps Government
propose to take in this matter; and

(d) the number of Pakistani prisoners
(POWs) in the Indian jails and is there any
proposal to exchange them to secure the
release

of Indian POWs; if not, the reasons therefor?

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI I.K. GUJRAL): (a)
According to available information, 54
missing Indian defence personnel are believed
to be in custody in Pakistan.

(b) and (c) Government have repeatedly
taken up with the Government of Pakistan the
question of the 54 missing Indian defence
personnel believed to be in custody in
Pakistan.